Annexure – 3									
Name of the corporate debtor: Renaissance Indus Infra Private Limited; Date of commencement of CIRP: 31-03-2023	List of creditors as on: 28-02-2025								
List of secured Financial Creditors (other than financial creditors belonging to any class of creditors)									

	Name of the corporate debtor: Renaissance indus infra Private Limited; Date of commencement of CIRP: 31-03-2023; List of creditors as on: 28-02-2025 List of secured Financial Creditors (other than financial creditors belonging to any class of creditors) (Amount in ₹)													mount in ₹)	
		Details of cla	aim received		Details of claim admitted										
Sr. No.	Name of creditor	Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of claim	Amount covered by security interest	Whether Security Interest relinquished ? (Yes/No)		Amount covered by Guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	PARIJATA TRADING PRIVATE LIMITED (DEBT ASSIGNED BY									91.17%					NA
1	CATALYST TRUSTEESHIP LIMITED)	14-04-2023	10,07,89,81,816	10,07,89,81,816	Secured FC			NO	4,16,94,18,743	91.17%		-	-	-	NA
	PARIJATA TRADING PRIVATE LIMITED (DEBT ASSIGNED BY														
	CLEARWATER CAPITAL PARTNERS SINGAPORE FUND V														NA
2	PRIVATE LIMITED) (CORPORATE GUARANTEE)	17-04-2023	1,10,85,86,459	89,26,23,146	Secured FC		-	NO	1,10,85,86,459	8.07%		-	21,59,63,313		
	Total		11,18,75,68,275	10,97,16,04,962		-			5,27,80,05,202	99.24%	-	-	21,59,63,313	-	